

1	2	3	4
Fuel, Power, Light & lubricants . . . . .	176.0	184.8	+5.0
Coke . . . . .	241.9	268.4	+11.0
Kerosene Oil . . . . .	192.6	203.2	+5.5
Finished products . . . . .	164.6	172.6	+4.9
Cotton textiles . . . . .	164.5	170.2	+3.5
Cloth (Mills) . . . . .	161.2	169.1	+4.9
Cloth (Handloom) . . . . .	172.8	172.9	+0.1
Soap . . . . .	147.1	147.1	No. ch.
Matches . . . . .	114.1	114.1	No. ch.
Rubber tyres & tubes . . . . .	162.6	163.6	+0.6
Bicycles . . . . .	129.4	122.7	-5.2
Aluminium Utensils . . . . .	166.9	169.3	+1.4
Leather products (shoes) . . . . .	92.1	98.0	+6.4]

#### ENQUIRIES AGAINST BAL-YOGESHWAR FOR ALLEGED SMUGGLING

\*306. SHRI SAWAISINGH SISO-DIA:

SHRIMATI LAKSHMI

KUMARI CHUNDAWAT:

SHRI MOHAMMED USMAN ARIF:

SHRI V. K. SAKHALECHA:

Will the Minister of FINANCE be pleased to state:

(a) whether the customs authorities have completed inquiries against Bal-yogeshwar, Head of the Divine Light Mission for his alleged involvement in an attempt to smuggle goods; and

(b) if so, the findings of the enquiry and the action taken in the matter so far?

THE MINISTER OF REVENUE AND EXPENDITURE (SHRI K. R. JANESH): (a) Yes, Sir.

(b) On the basis of enquiries made by the Customs, show-cause notices were served on Shri Prem Pal Singh alias Bal-yogeshwar and two other

persons on 30-12-72 asking them to show-cause why jewellery, watches and foreign currency valued approximately Rs. 2.57 lakhs, seized at Palam Airport on 7-11-72 should not be confiscated. The parties concerned have replied to the show-cause notices and in the quasi-judicial adjudication proceedings, their Advocate is cross-examining the witnesses. Further hearings have been fixed for 4th and 5th June, 1973. The adjudicating officer will decide the case after the hearings are completed.

#### †UNDERWEIGHING BY RETAIL TRADERS

\*86. SHRI HARSH DEO MALA-VIYA: Will the Minister of COMMERCE be pleased to state:

(a) whether Government's attention has been drawn to a report appearing in the "Patriot" of March 18, 1973, to the effect that consumers lose 1 per cent through underweighing by retail traders; and

†[Transferred from the 3rd May, 1973.]